## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

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## NOTIFICATION

Dated Shillong, the 13th February, 2018.

**No.LJ(B).4/2018/68** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non-MCS Officer as Executive Magistrate and further under sub-section (2) thereof, as Sector/Zonal Magistrate in connection with the forthcoming General Election to the Meghalaya legislative Assembly, 2018 for a period upto the end of Election process.

SI. No.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/ Zonal Magistrate.	To be placed with District/Sub-Division.
1.	Shri K.C. Nongrum, Executive Engineer PWD(Rds) Mairang Sub-Div., Mairang.	Within Mairang Civil Sub-Division	Sub-Divisional Officer (EL) In- charge Mairang Civil Sub- Division, Mairang.
2.	Shri R.S. Nongbri, Executive Engineer PHE(Rws) Mairang Sub-Div., Mairang	- do -	- do -
3.	Shri S. Puwein, Asstt. Executive Engineer, PWD (Rds) Mairang Sub-Div., Mairang.	- do -	- do -
4.	Shri T. Marbaniang, Asstt. EE (PHE) (Rws), Mairang Sub-Div., Mairang	- do -	- do -
5.	Shri K. Rymbai, Asstt. Executive Engineer, PWD (Rds), Nongkhlaw.	- do -	- do -
6.	Smti D. Hoojon, Sub-Divisional School Education Officer, Mairang Sub-Div., Mairang.	- do -	- do -
7.	Shri R. Nartiang, Asstt. Executive Engineer, PWD (Rds), Markasa.	- do -	- do -
8.	Smti E.S. Marbaniang, Agriculture Development Officer, (HQ) Office of SDAO Mairang Sub-Div., Mairang.	- do -	- do -

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9.	Shri D. Tiewla,	- do -	- do -
	Sub-Divisional Officer (WR)		
	Mairang Sub-Div., Mairang.		
10.	Smti I. Slong,	- do -	- do -
	Child Development Project		
	Officer (ICDS), Mairang		
11.	Shri R.K. Shillot,	- do -	- do -
	Child Development Project		
	Officer (ICDS)		
	Mawthadraishan Block		
12.	Shri Bicaland Ranjah,	- do -	- do -
	Range Officer Soil and Water		
	Conservation, Mairang Sub-		
	Div., Mairang.		
13.	Shri L. Nongbet,	- do -	- do -
	Sub-Divisional A.H & Vety.		
	Officer, Mairang Sub-Div.,		
	Mairang.		
14.	Smti B. Lyngdoh Mawnai,	- do -	- do -
	Asstt. Employment Officer,		
	Mairang Sub-Div., Mairang.		
15.	Shri E.R. Laloo,	- do -	- do -
	Fishery Officer, Mairang Sub-		
	Div., Mairang.		·
16.	Shri Soloman Pyngrope,	- do -	- do -
	Horticulture Development		
	Officer, Office of SDAO		
	Mairang Sub-Division.		w .
17.	Shri Dalana Tiewla,	- do -	- do -
	Agriculture Development		
	Officer, Nongthliew Office of		
	SDAO Mairang Sub-Div.,		
	Mairang.		
18.	Shri Tobudhok Wanshnong,	- do -	- do -
10.	A.H. & Vety. Officer,		40
	Nongkhlaw.		
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(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,

Law (B) Department.

## Memo.No.LJ(B).4/2018/68-A, Dated Shillong, the 13th February, 2018. Copy to: -

- 1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 2. The Chief Electoral Officer, Meghalaya.
- 3. The Sub-Divisional Officer (EL), I/C Mairang Civil Sub-Division, Mairang with a request to circulate to all Officers concerned. This has a reference to No.M/EL(LA)-14/2017-18/6 dt.28.11.2017.
- 4. Personnel & A.R. (A) Department for information.
- 5. Election Department
- 6. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.
- 7. The Director of Information and Public Relations, Meghalaya, Shillong.

8. Office copy.

By order etc....,

Joint Secretary to the Govt. of Meghalaya, Law (B) Department.

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